

**GOVERNMENT OF WEST BENGAL
LAW DEPARTMENT**

Legislative

West Bengal Act XI of 1992

**THE WEST BENGAL APPROPRIATION (NO. 2)
ACT, 1992.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 29th June, 1992.]

[29th June, 1992.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1993.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1993;

It is hereby enacted in the Forty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal Appropriation (No. 2) Act, 1992. Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate [inclusive of the sums specified in column 3 of the Schedule to the West Bengal Appropriation (Vote on Account) Act, 1992] to the sum of rupees eight thousand nine hundred sixty-six crores twenty-nine lakhs and forty-two thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1993, in respect of the services and purposes specified in column 2 of the Schedule. Issue of Rs. 89,66,29,42,000 out of the Consolidated Fund of West Bengal for the year 1992-93.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1993. Appropriation.

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	2011—State Legislature ..	3,84,48,000	2,92,000	3,87,40,000
Serial 2	2012—Governor ..		96,10,000	96,10,000
3	2013—Council of Ministers ..	1,07,25,000		1,07,25,000
4	2014—Administration of Justice ..	29,03,76,000	7,41,95,000	36,45,71,000
5	2015—Elections ..	8,85,50,000	4,000	8,85,54,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	2020—Collection of Taxes on Income and Expenditure.	2,34,98,000	2,000	2,35,00,000
	(ii) Collection of Taxes on Property and Capital Transaction			
	2029—Land Revenue ..	92,86,84,000	1,00,000	92,87,84,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
7	(i) Capital Account of General Economic Services			
	5475—Capital Outlay on Other General Economic Services.	1,06,30,000		1,06,30,000
	Total ..	93,93,14,000	1,00,000	93,94,14,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
8	2030—Stamps and Registrations ..	15,33,83,000	..	15,33,83,000
9	2035—Collection of Other Taxes on Property and Capital Transactions.	19,62,000	..	19,62,000
	(iii) Collection of Taxes on Commodities and Services			
10	2039—State Excise ..	13,44,41,000	..	13,44,41,000
11	2040—Sales Tax ..	20,61,00,000	..	20,61,00,000
12	2041—Taxes on Vehicles ..	3,43,39,000	..	3,43,39,000
13	2045—Other Taxes and Duties on Commodities and Services. ..	7,81,48,000	..	7,81,48,000
	(iv) Other Fiscal Services			
14	2047—Other Fiscal Services ..	3,89,25,000	..	3,89,25,000
	(c) Interest Payment and Servicing of Debt			
16	2049—Interest Payments ..	42,00,000	9,69,50,90,000	9,69,92,90,000
	(d) Administrative Services			
Serial 17	2051—Public Service Commission	1,84,10,000	1,84,10,000
18	2052—Secretariat—General Services ..	22,85,96,000	..	22,85,96,000
19	2053—District Administration ..	22,26,60,000	..	22,26,60,000
20	2054—Treasury and Accounts Administration. ..	14,26,15,000	..	14,26,15,000

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
21	2055—Police ..	3,48,94,50,000	..	3,48,94,50,000
22	2056—Jails ..	24,16,12,000	..	24,16,12,000
24	2058—Stationery and Printing ..	10,37,00,000	..	10,37,00,000
	2059—Public Works ..	1,00,41,36,000	2,12,67,000	1,02,54,03,000
	Public Works under Functional Heads			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2202—General Education (Buildings) ..	65,000	..	65,000
	2205—Art and Culture (Buildings) ..	68,00,000	..	68,00,000
	(b) Health and Family Welfare			
25	2210—Medical and Public Health (Excluding Public Health) (Buildings).	40,000	..	40,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2216—Housing (Buildings) ..	4,73,40,000	..	4,73,40,000
	(f) Labour and Labour Welfare			
	2230—Labour and Employment (Buildings).	20,000	..	20,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare (Social Welfare) (Buildings).	1,10,000	..	1,10,000

XI of 1992.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Economic Services			
	(e) Agriculture and Allied Activities			
	2401—Crop Husbandry (Buildings) . .	10,000	..	10,000
	2403—Animal Husbandry (Buildings) . .	13,000	..	13,000
	2404—Dairy Development (Buildings)	8,000	..	8,000
	2406—Forestry and Wild Life (Zoo- logical Park and Lloyd Botanic Garden, Darjeeling) (Buildings).	5,000	..	5,000
	2408—Food, Storage and Warehousing (Buildings). . .	1,15,000	..	1,15,000
	(f) Industry and Minerals			
	2852—Industries (Excluding Public Undertakings and Closed and Sick Industries) (Buildings).	15,000	..	15,000
25	2853—Non-Ferrous Mining and Metallurgical Industries (Buildings).	70,00,000	..	70,00,000
	(j) General Economic Services			
	3475—Other General Economic Services (Buildings). . .	2,00,000	..	2,00,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works	16,99,74,000	8,00,000	17,07,74,000
	Capital Outlay on Public Works under Functional Heads			
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and Culture (Buildings).	16,79,90,000	..	16,79,90,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
25	(b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Buildings).	18,50,35,000	..	18,50,35,000
	4210—Capital Outlay on Medical and Public Health (Public Health) (Buildings).	7,65,000	..	7,65,000
	4211—Capital Outlay on Family Welfare (Buildings).	17,76,42,000	..	17,76,42,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4216—Capital Outlay on Housing (Buildings).	2,24,72,000	..	2,24,72,000
	(d) Information and Broadcasting			
	4220—Capital Outlay on Information and Publicity (Buildings).	12,00,000	..	12,00,000
	(h) Others			
	4250—Capital Outlay on Other Social Services (Buildings).	70,00,000	..	70,00,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Buildings).	1,79,50,000	..	1,79,50,000
	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Tribal Areas Sub-Plan) (Buildings).	10,00,000	..	10,00,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	4404—Capital Outlay on Dairy Development (Excluding Public Undertakings)(Buildings).	45,00,000	..	45,00,000
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings)(Buildings).	61,65,000	..	61,65,000
	(b) Capital Account of Rural Development			
	4515—Capital Outlay on Other Rural Development Programmes (Panchayati Raj) (Buildings).	10,50,000	..	10,50,000
25	(f) Capital Account of Industry and Minerals			
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Buildings).	30,65,000	. . .	30,65,000
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan) (Buildings).	50,000	..	50,000
	4885—Other Capital Outlay on Industry and Minerals (Excluding Public Undertakings and Closed and Sick Industries) (Buildings).	1,30,000	..	1,30,000
	Total . .	1,83,18,65,000	2,20,67,000	1,85,39,32,000

The West Bengal Appropriation (No. 2) Act, 1992.

[West Ben. Act

(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26	2070—Other Administrative Services (Fire Protection and Control).	17,00,80,000	..	17,00,80,000
27	2070—Other Administrative Services (Excluding Fire Protection and Control).	62,23,14,000	..	62,23,14,000
	REVENUE ACCOUNT			
	A—General Services			
	(a) Pension and Miscellaneous General Services			
28	2071—Pensions and Other Retirement Benefits.	2,17,06,74,000	1,00,000	2,17,07,74,000
29	2075—Miscellaneous General Services.	5,60,77,000	..	5,60,77,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
30	2202—General Education ..	17,30,17,02,000	..	17,30,17,02,000
	2203—Technical Education ..	30,45,00,000	..	30,45,00,000
	2205—Art and Culture ..	7,63,70,000	..	7,63,70,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	6202—Loans for Education, Sports, Art and Culture.	30,10,000	..	30,10,000
	Total ..	17,68,55,82,000	..	17,68,55,82,000

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
31	2204—Sports and Youth Services ..	21,18,78,000	..	21,18,78,000
	(b) Health and Family Welfare			
	2210—Medical and Public Health (Excluding Public Health).	3,42,60,06,000	..	3,42,60,06,000
	Capital Expenditure Outside the Revenue Account			
32	B—Capital Account of Social Services			
	(b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health).	50,00,000	..	50,00,000
	Total ..	3,43,10,06,000	..	3,43,10,06,000
	REVENUE ACCOUNT			
	B—Social Services			
	(b) Health and Family Welfare			
33	2210—Medical and Public Health (Public Health).	62,17,29,000	..	62,17,29,000
34	2211—Family Welfare ..	59,59,69,000	..	59,59,69,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).	90,78,10,000	..	90,78,10,000
	Capital Expenditure Outside the Revenue Account			
35	F—Loans and Advances			
	6215—Loans for Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution)	18,00,000	..	18,00,000
	Total ..	90,96,10,000	..	90,96,10,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
36	2216—Housing ..	18,74,66,000	52,000	18,75,18,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4216—Capital Outlay on Housing ..	14,34,05,000	..	14,34,05,000
	F—Loans and Advances			
	6216—Loans for Housing ..	65,00,000	..	65,00,000
	Total ..	33,73,71,000	52,000	33,74,23,000
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
37	2217—Urban Development ..	1,67,45,35,000	..	1,67,45,35,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4217—Capital Outlay on Urban Development.	3,59,00,000	..	3,59,00,000
	F—Loans and Advances			
	6217—Loans for Urban Development	26,02,00,000	..	26,02,00,000
	Total ..	1,97,06,35,000	..	1,97,06,35,000

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	REVENUE ACCOUNT	Rs.	Rs.	Rs.
	B—Social Services			
	(d) Information and Broadcasting			
	2220—Information and Publicity . .	14,56,23,000	..	14,56,23,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(d) Information and Broadcasting			
	4220—Capital Outlay on Information and Publicity.	23,60,000	..	23,60,000
	F—Loans and Advances			
	6220—Loans for Information and Publicity.	1,76,00,000	..	1,76,00,000
	Total . .	16,55,83,000	..	16,55,83,000
	REVENUE ACCOUNT			
	B—Social Services			
	(f) Labour and Labour Welfare			
	2230—Labour and Employment . .	35,25,97,000	..	35,25,97,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare (Rehabilitation).	33,28,73,000	2,00,00,000	35,28,73,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	6235—Loans for Social Security and Welfare (Rehabilitation).	60,00,000	..	60,00,000
	Total . .	33,88,73,000	2,00,00,000	35,88,73,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2202—General Education (Tribal Areas Sub-Plan).	10,85,54,000	..	10,85,54,000
	2204—Sports and Youth Services (Tribal Areas Sub-Plan).	10,00,000	..	10,00,000
	(b) Health and Family Welfare			
	2210—Medical and Public Health Excluding Public Health) (Tribal Areas Sub-Plan).	1,59,32,000	..	1,59,32,000
	2210—Medical and Public Health (Public Health) (Tribal Areas Sub-Plan).	31,99,000	..	31,99,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
41	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution) (Tribal Areas Sub-Plan).	2,10,00,000	..	2,10,00,000
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	90,86,36,000	..	90,86,36,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare (Social Welfare) (Tribal Areas Sub-Plan).	43,30,000	..	43,30,000
	2250—Other Social Services (Tribal Areas Sub-Plan).	2,000	..	2,000

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2401—Crop Husbandry (Tribal Areas Sub-Plan).	2,56,80,000	..	2,56,80,000
	2402—Soil and Water Conservation (Tribal Areas Sub-Plan).	65,00,000	..	65,00,000
	2403—Animal Husbandry (Tribal Areas Sub-Plan).	40,00,000	..	40,00,000
	2405—Fisheries (Tribal Areas Sub-Plan)	64,00,000	..	64,00,000
41	2406—Forestry and Wild Life (Excluding Zoological Park and Lloyd Botanic Garden, Darjeeling) (Tribal Areas Sub-Plan).	5,98,00,000	..	5,98,00,000
	2408—Food, Storage and Warehousing (Tribal Areas Sub-Plan).	4,37,000	..	4,37,000
	2425—Co-operation (Tribal Areas Sub-Plan).	34,27,000	..	34,27,000
	2435—Other Agricultural Programmes (Tribal Areas Sub-Plan).	5,00,000	..	5,00,000
	(b) Rural Development			
	2501—Special Programmes for Rural Development (Tribal Areas Sub-Plan).	1,04,00,000	..	1,04,00,000
	2515—Other Rural Development Programmes (Community Development) (Tribal Areas Sub-Plan).	3,00,000	..	3,00,000
	(c) Special Areas Programmes			
	2575—Other Special Areas Programmes (Tribal Areas Sub-Plan).	5,87,47,000	..	5,87,47,000
	(d) Irrigation and Flood Control			
	2702—Minor Irrigation (Tribal Areas Sub-Plan).	1,24,95,000	..	1,24,95,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(f) Industry and Minerals			
	2851—Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan).	90,80,000	..	90,80,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Tribal Areas Sub-Plan).	72,25,000	..	72,25,000
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
41	4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	9,47,00,000	..	9,47,00,000
	(h) Others			
	4250—Capital Account of Other Social Services (Tribal Areas Sub-Plan).	4,000	..	4,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4401—Capital Outlay on Crop Husban- dry (Excluding Public Undertakings) (Tribal Areas Sub-Plan).	4,00,000	..	4,00,000
	4425—Capital Outlay on Co-operation (Tribal Areas Sub-Plan).	15,14,000	..	15,14,000
	4435—Capital Outlay on Other Agri- cultural Programmes (Tribal Areas Sub-Plan).	6,00,000	..	6,00,000

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(d) Capital Account of Irrigation and Flood Control			
	4702—Capital Outlay on Minor Irrigation (Tribal Areas Sub-Plan).	1,95,82,000	..	1,95,82,000
	4705—Capital Outlay on Command Area Development (Tribal Areas Sub-Plan).	12,50,000	..	12,50,000
	(f) Capital Account of Industry and Minerals			
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan).	1,80,000	..	1,80,000
	(g) Capital Account of Transport			
41	5054—Capital Outlay of Roads and Bridges (Tribal Areas Sub-Plan).	4,06,45,000	..	4,06,45,000
	F—Loans and Advances			
	6225—Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	42,41,000	..	42,41,000
	6250—Loans for Other Social Services (Tribal Areas Sub-Plan).	2,000	..	2,000
	6425—Loans for Co-operation (Tribal Areas Sub-Plan).	5,46,000	..	5,46,000
	6575—Loans for Other Special Areas Programmes (Tribal Areas Sub-Plan).	3,00,000	..	3,00,000
	6851—Loans for Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan).	2,50,000	..	2,50,000
	Total ..	1,43,18,58,000	..	1,43,18,58,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
42	2235—Social Security and Welfare (Social Welfare).	93,55,24,000	..	93,55,24,000
43	2236—Nutrition ..	6,81,95,000	..	6,81,95,000
44	2245—Relief on account on Natural Calamities.	80,00,00,000	..	80,00,00,000
	(h) Others			
45	2251—Secretariat Social Services ..	8,03,08,000	..	8,03,08,000
	2250—Other Social Services ..	3,67,69,000	..	3,67,69,000
	Capital Expenditure Outside the Revenue Account			
46	B—Capital Account of Social Services			
	4250—Capital Outlay on Other Social Services ..	5,42,86,000	..	5,42,86,000
	F—Loans and Advances			
	6250—Loans for Other Social Services	87,00,000	..	87,00,000
	Total ..	9,97,55,000	..	9,97,55,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2401—Crop Husbandry ..	1,08,23,89,000	..	1,08,23,89,000
	Capital Expenditure Outside the Revenue Account			
47	C—Capital Account of Economic Services			
	(a) Agriculture and Allied Activities			
	4401—Capital Outlay on Crop Husbandry (Excluding Public Undertakings).	81,50,000	..	81,50,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
47	F—Loans and Advance 6401—Loans for Crop Husbandry (Excluding Public Undertakings).	13,60,00,000	..	13,60,00,000
	Total ..	1,22,65,39,000	..	1,22,65,39,000
	REVENUE ACCOUNT C—Economic Services			
	(a) Agriculture and Allied Activities			
48	2402—Soil and Water Conservation .. Capital Expenditure Outside the Revenue Account	11,93,79,000	..	11,93,79,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
48	4402—Capital Outlay on Soil and Water Conservation.	5,50,000	..	5,50,000
	Total ..	11,99,29,000	..	11,99,29,000
	REVENUE ACCOUNT C—Economic Services			
	(a) Agriculture and Allied Activities			
49	2403—Animal Husbandry .. Capital Expenditure Outside the Revenue Account	45,65,70,000	..	45,65,70,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
49	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings).	89,64,000	..	89,64,000
	Total ..	46,55,34,000	..	46,55,34,000

The West Bengal Appropriation (No. 2) Act, 1992.

[West Ben. Act

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2404—Dairy Development	68,83,60,000	1,20,000	68,84,80,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
50	4404—Capital Outlay on Dairy Development (Excluding Public Undertakings).	1,98,00,000	..	1,98,00,000
	F—Loans and Advances			
	6404—Loans for Dairy Development (Excluding Public Undertakings).	10,00,000	..	10,00,000
	Total ..	70,91,60,000	1,20,000	70,92,80,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2405—Fisheries	27,06,41,000	..	27,06,41,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
51	4405—Capital Outlay on Fisheries	1,67,00,000	..	1,67,00,000
	F—Loans and Advances			
	6405—Loans for Fisheries	2,30,83,000	..	2,30,83,000
	Total ..	31,04,24,000	..	31,04,24,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
52	2406—Forestry and Wild Life (Excluding Zoological Park and Lloyd Botanic Garden, Darjeeling).	58,82,54,000	..	58,82,54,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4406—Capital Outlay on Forestry and Wild Life.	45,00,000	..	45,00,000
	Total ..	59,27,54,000	..	59,27,54,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
53	2407—Plantations ..	10,49,00,000	..	10,49,00,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4407—Capital Outlay on Plantations ..	30,00,000	..	30,00,000
	F—Loans and Advances			
	6407—Loans for Plantations ..	1,20,00,000	..	1,20,00,000
	Total ..	11,99,00,000	..	11,99,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
54	2408—Food, Storage and Warehousing	29,32,94,000	..	29,32,94,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings).	60,33,10,000	15,000	60,33,25,000
	Total ..	89,66,04,000	15,000	89,66,19,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
55	2415—Agricultural Research and Education.	21,40,09,000	..	21,40,09,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4415—Capital Outlay on Agricultural Research and Education.	5,70,000	..	5,70,000
	Total ..	21,45,79,000	..	21,45,79,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
57	2425—Co-operation ..	28,67,58,000	..	28,67,58,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4425—Capital Outlay on Co-operation ..	7,27,90,000	..	7,27,90,000
	F—Loans and Advances			
	6425—Loans for Co-operation ..	11,79,93,000	..	11,79,93,000
	Total ..	47,75,41,000	..	47,75,41,000
	REVENUE ACCOUNT			
	C—Economic Services			
58	(a) Agriculture and Allied Activities			
	2435—Other Agricultural Programmes. .	36,87,76,000	..	36,87,76,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4435—Capital Outlay on Other Agricultural Programmes.	71,00,000	..	71,00,000
	Total ..	37,58,76,000	..	37,58,76,000

The West Bengal Appropriation (No. 2) Act, 1992.

[West Ben. Act

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Rural Development			
59	2501—Special Programmes for Rural Development.	39,00,13,000	..	39,00,13,000
60	2505—Rural Employment ..	2,41,50,55,000	..	2,41,50,55,000
61	2506—Land Reforms ..	17,97,50,000	..	17,97,50,000
	2515—Other Rural Development Programmes (Panchayati Raj).	94,42,56,000	..	94,42,56,000
	D—Grants-in-Aid and Contributions			
62	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Panchayati Raj).	6,10,00,000	2,000	6,10,02,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	6515—Loans for Other Rural Development Programmes (Panchayati Raj).	1,00,000	..	1,00,000
	Total ..	1,00,53,56,000	2,000	1,00,53,58,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Rural Development			
	2515—Other Rural Development Programmes (Community Development).	38,97,38,000	..	38,97,38,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Rural Development			
63	4515—Capital Outlay on Other Rural Development Programmes (Community Development).	74,82,000	..	74,82,000
	F—Loans and Advances			
	6515—Loans for Other Rural Development Programmes (Community Development).	20,00,000	..	20,00,000
	Total ..	39,92,20,000	..	39,92,20,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
64	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programme			
	2551—Hill Areas ..	53,67,62,000	..	53,67,62,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programmes			
	4551—Capital Outlay on Hill Areas ..	45,00,000	..	45,00,000
	F—Loans and Advances			
	6551—Loans for Hill Areas ..	1,25,00,000	..	1,25,00,000
	Total ..	55,37,62,000	..	55,37,62,000
65	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programme			
	2575—Other Special Areas Programmes ..	22,65,08,000	..	22,65,08,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programmes			
	4575—Capital Outlay on Other Special Areas Programmes.	70,45,000	..	70,45,000
	Total ..	23,35,53,000	..	23,35,53,000
66	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2701—Major and Medium Irrigation ..	56,92,39,000	..	56,92,39,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4701—Capital Outlay on Major and Medium Irrigation.	1,99,28,75,000	..	1,99,28,75,000
	Total ..	2,56,21,14,000	..	2,56,21,14,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2702—Minor Irrigation ..	82,37,20,000	..	82,37,20,000
	2705—Command Area Development ..	1,14,00,000	..	1,14,00,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4702—Capital Outlay on Minor Irrigation	34,00,31,000	..	34,00,31,000
	4705—Capital Outlay on Command Area Development.	2,73,50,000	..	2,73,50,000
	Total ..	1,20,25,01,000	..	1,20,25,01,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2711—Flood Control ..	36,04,90,000	1,00,000	36,05,90,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4711—Capital Outlay on Flood Control Projects.	39,77,00,000	..	39,77,00,000
	Total ..	75,81,90,000	1,00,000	75,82,90,000

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
69	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Energy			
	2801—Power ..	42,88,01,000	..	42,88,01,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(e) Capital Account of Energy			
	4801—Capital Outlay on Power Projects	80,00,00,000	..	80,00,00,000
	F—Loans and Advances			
	6801—Loans for Power Projects ..	95,50,00,000	..	95,50,00,000
72	6860—Loans for Consumer Industries	1,00,00,000	..	1,00,00,000
	Total ..	2,19,38,01,000	..	2,19,38,01,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Energy			
	2810—Non-Conventional Sources of Energy.	1,07,50,000	..	1,07,50,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(f) Industry and Minerals			
	2851—Village and Small Industries (Excluding Public Undertakings).	66,25,23,000	..	66,25,23,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
73	(f) Capital Account of Industry and Minerals			
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings).	6,61,69,000	..	6,61,69,000
	F—Loans and Advances			
	6851—Loans for Village and Small Industries (Excluding Public Undertakings).	4,82,95,000	..	4,82,95,000
	Total ..	77,69,87,000	..	77,69,87,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
74	2852—Industries (Closed and Sick Industries).	48,15,000	..	48,15,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(f) Capital Account of Industry and Minerals			
	4858—Capital Outlay on Engineering Industries (Closed and Sick Industries).	1,40,00,000	..	1,40,00,000
	4860—Capital Outlay on Consumer Industries (Closed and Sick Industries).	1,30,00,000	..	1,30,00,000
	4875—Capital Outlay on Other Industries (Closed and Sick Industries).	60,00,000	..	60,00,000
74	F—Loans and Advances			
	6857—Loans for Chemical and Pharmaceutical Industries (Closed and Sick Industries).	1,55,00,000	..	1,55,00,000
	6858—Loans for Engineering Industries (Closed and Sick Industries).	11,12,00,000	..	11,12,00,000
	6860—Loans for Consumer Industries (Closed and Sick Industries).	14,34,00,000	..	14,34,00,000
	Total ..	30,79,15,000	..	30,79,15,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
75	2852—Industries (Excluding Public Undertakings and Closed and Sick Industries).	26,63,18,000	..	26,63,18,000
76	2853—Non-Ferrous Mining and Metallurgical Industries.	1,31,20,000	..	1,31,20,000
	(g) Transport			
77	3051—Ports and Lighthouses ..	86,36,000	..	86,36,000
78	3053—Civil Aviation ..	60,30,000	..	60,30,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
79	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
	3054—Roads and Bridges ..	73,78,68,000	..	73,78,68,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
80	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges.	74,60,55,000	..	74,60,55,000
	Total ..	1,48,39,23,000	..	1,48,39,23,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
	3055—Road Transport ..	70,01,20,000	..	70,01,20,000
	3056—Inland Water Transport ..	19,40,000	..	19,40,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5055—Capital Outlay on Road Transport	5,90,00,000	..	5,90,00,000
	5056—Capital Outlay on Inland Water Transport.	4,52,00,000	..	4,52,00,000
	F—Loans and Avances			
	7055—Loans for Road Transport ..	32,95,00,000	..	32,95,00,000
	Total ..	1,13,57,60,000	..	1,13,57,60,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Economic Services			
	(g) Transport			
	F—Loans and Advances			
81	7075—Loans for Other Transport Services.	56,71,00,000	..	56,71,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(i) Science, Technology and Environment			
82	3425—Other Scientific Research ..	3,64,000	..	3,64,000
	(j) General Economic Services			
83	3451—Secretariat—Economic Services	14,69,60,000	..	14,69,60,000
	3452—Tourism ..	3,87,41,000	..	3,87,41,000
	Capital Expenditure Outside the Revenue Account			
84	C—Capital Account of Economic Services			
	(j) Capital Account of General Economic Services			
	5452—Capital Outlay on Tourism ..	10,00,000	..	10,00,000
	Total ..	3,97,41,000	..	3,97,41,000

The West Bengal Appropriation (No. 2) Act, 1992.

[West Ben. Act

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
85	3454—Census, Surveys and Statistics . .	4,06,77,000	..	4,06,77,000
86	3456—Civil Supplies . .	1,88,30,000	..	1,88,30,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(j) Capital Account of General Economic Services			
87	5465—Investment in General Financial and Trading Institutions.	12,00,000	..	12,00,000
	F—Loans and Advances			
	7465—Loans for General Financial and Trading Institutions.	3,15,00,000	..	3,15,00,000
	Total . .	3,27,00,000	..	3,27,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
88	3475—Other General Economic Services	2,79,73,000	..	2,79,73,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
89	2215—Water Supply and Sanitation (Prevention of Air and Water Pollution).	2,78,40,000	..	2,78,40,000
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2406—Forestry and Wild Life (Zoological Park and Lloyd Botanic Garden, Darjeeling).	1,20,86,000	..	1,20,86,000
	Total ..	3,99,26,000	..	3,99,26,000
	D—Grants-in-Aid and Contributions			
90	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayati Raj).	1,60,37,05,000	7,72,000	1,60,44,77,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4408—Capital Outlay on Food, Storage and Warehousing (Public Undertakings).	30,00,000	..	30,00,000
	(f) Capital Account of Industry and Minerals			
92	4857—Capital Outlay on Chemical and Pharmaceutical Industries (Public Undertakings).	1,28,00,000	..	1,28,00,000
	4860—Capital Outlay on Consumer Industries (Public Undertakings).	30,50,000	..	30,50,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	F—Loans and Advances			
92	6401—Loans for Crop Husbandry (Public Undertakings).	20,50,00,000	..	20,50,00,000
	6857—Loans for Chemical and Pharmaceutical Industries (Public Undertakings).	8,91,50,000	..	8,91,50,000
	6858—Loans for Engineering Industries (Public Undertakings).	9,75,00,000	..	9,75,00,000
	6860—Loans for Consumer Industries (Public Undertakings).	8,05,00,000	..	8,05,00,000
	Total ..	49,10,00,000	..	49,10,00,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
93	4856—Capital Outlay on Petrochemical Industries (Excluding Public Undertakings).	42,80,00,000	..	42,80,00,000
	4860—Capital Outlay on Consumer Industries (Excluding Public Undertakings).	99,00,000	..	99,00,000
	4885—Other Capital Outlay on Industries and Minerals (Excluding Public Undertakings).	24,62,00,000	..	24,62,00,000
	F—Loans and Advances			
	6885—Loans for Other Industries and Minerals (Excluding Public Undertakings).	15,00,000	..	15,00,000
	Total ..	68,56,00,000	..	68,56,00,000

The West Bengal Appropriation (No. 2) Act, 1992.

XI of 1992.]

(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
94	4859—Capital Outlay on Telecommu- nication and Electronic Industries.	10,50,00,000	..	10,50,00,000
	F—Loans and Advances			
	6859—Loans for Telecommunication and Electronic Industries.	6,00,00,000	..	6,00,00,000
	Total ..	16,50,00,000	..	16,50,00,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
95	4860—Capital Outlay on Consumer Industries (Excluding Public Under- takings and Closed and Sick Industries.	3,50,00,000	3,50,000	3,53,50,000
	F—Loans and Advances			
	6857—Loans for Chemical and Pharma- ceutical Industries (Excluding Public Undertakings and Closed and Sick Industries).	15,00,000	..	15,00,000
	6860—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	13,69,00,000	..	13,69,00,000
	Total ..	17,34,00,000	3,50,000	17,37,50,000

The West Bengal Appropriation (No. 2) Act, 1992.

[West Ben. Act XI of 1992.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	F—Loans and Advances			
96	6875—Loans for Other Industries ..	1,61,00,000	..	1,61,00,000
	6885—Loans for Other Industries and Minerals (Excluding Closed and Sick Industries).	8,08,00,000	..	8,08,00,000
	Total ..	9,69,00,000	..	9,69,00,000
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
97	4885—Other Capital Outlay on Industry and Minerals (Excluding Public Undertakings and Closed and Sick Industries).	55,00,000	..	55,00,000
	E—Public Debt			
Serial 98	6003—Internal Debt of the State Government.	..	9,53,15,98,000	9,53,15,98,000
	6004—Loans and Advances from Central Government.	..	2,94,85,08,000	2,94,85,08,000
	Total	12,48,01,06,000	12,48,01,06,000
	F—Loans and Advances			
99	7610—Loans to Government Servants etc.	33,60,00,000	..	33,60,00,000
	7615—Miscellaneous Loans ..	10,00,60,000	..	10,00,60,000
	Total ..	43,60,60,000	..	43,60,60,000
	Grand Total ..	67,34,15,55,000	22,32,13,87,000	89,66,29,42,000